

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/357/(IB)/2018  
NAME OF THE PETITIONER(S) : GLOCAL EDGE CONSULTANTS PVT LTD  
NAME OF THE RESPONDENT(S) : NONI BIOTECH PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N. V. PRAKASH  
N. JOTHI

COUNSEL FOR PETITIONER  
GLOCAL EDGE CONSULTANTS  
PVT LTD.

FOR  
N. J.

(2) B. SANGHVI PRAOAN  
(manasa)

Noni Biotech



**ORDER**

Counsel for petitioner present. Representative of the respondent company present and stated that the counsel could not attend the Tribunal today as he fell sick and prayed for time to make submissions. Time is enlarged at request of both the parties. Put up on 03.08.2018.

-54-

(S VIJAYARAGHAVAN)  
Member (Technical)

-54-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)